

(ख) 13.12 प्रतिशत ।

(ग) जी नहीं ।

(घ) प्रश्न नहीं उठता ।

गैर-सरकारी व्यक्तियों द्वारा सोवियत संघ की यात्रा

1481. श्री रामसेवक यादव : क्या बंबेजिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) कितने गैर-सरकारी अनिमंत्रित व्यक्ति जनवरी, 1965 से अगस्त, 1965 तक की अवधि में सोवियत संघ की यात्रा पर गए थे

(ख) उनकी यात्रा का उद्देश्य क्या था ; और

(ग) ऐसे गैर-सरकारी व्यक्तियों को पासपोर्ट और विदेशी मुद्रा किस आधार पर दी जाती है जो सोवियत संघ कम से कम चार बार पहले जा चुके हैं और वहां छः मप्ताह से अधिक रहे हैं ?

बंबेजिक-कार्य मंत्री (श्री स्वर्ण सिंह) :

(क) इसके आकड़े सरकार के पास नहीं हैं ।

(ख) सवाल नहीं उठता ।

(ग) पासपोर्ट जारी करने का प्रश्न विदेशी मुद्रा देने के प्रश्न से नहीं बंधा है । अगर सम्बद्ध व्यक्ति पासपोर्ट पाने के योग्य नियमानुसार सिद्ध होता है तो उसे पासपोर्ट जारी कर दिया जाता है । कितनी बार पहले वह किसी देश में गया है या वहां कितने दिनों रहा है इसका विचार नहीं आता है । वैसे भी पासपोर्ट आम तौर पर कुछ समय के लिए होता है । विदेशी मुद्रा, विदेशी मुद्रा विनियमों की शर्तों के अनुसार दी जाती है ।

Contributions to Pakistan War Fund

1482. Shri Rajdeo Singh: Will the Minister of External Affairs be pleased to state:

(a) whether Government are aware that a number of Muslims in Malaysia and Singapore mostly residents of Jaunpur and Azamgarh districts in Uttar Pradesh have contributed liberally thousands of dollars to the Pakistan War Fund;

(b) if so, whether they can continue to be categorised as Indian citizens even with such Pakistani sympathies and leanings; and

(c) whether Government have taken any appropriate steps to ensure the security of the country against such persons who have regular contacts with their families and relatives in India?

The Minister of External Affairs (Shri Swaran Singh): (a) Government have received some information to this effect.

(b) and (c). Further enquiries are being made as the information received is insufficient.

Firing by East Pak. Rifles

1483. Shri Vishwa Nath Pandey: Shri Kindar Lal:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the East Pakistan Rifles continued firing on the Indian border outpost of Boera under Bagdah police station in the Bongaon sub-division of 24 Parganas district (West Bengal) during the month of November, 1965; and

(b) if so, what is the reaction of Government?

The Minister of Defence (Shri Y. B. Chavan): (a) Pakistani armed forces have been firing often on the Indian border out-post of Bayra (also spelt Boira) in the month of November, 1965.

(b) Protest have been lodged with the Pakistan Government. Our Security Forces have also fired in self-defence, whenever necessary. Other measures, as and when considered necessary, will be taken.

Proceedings against Sucha Singh

**1484. Shri D. C. Sharma:
Shri Vishwa Nath Pandey:
Shri Kindar Lal:**

Will the Minister of External Affairs be pleased to state:

(a) whether the counsel for Sucha Singh has appealed to Government for permission to go to the Hague International Court for a verdict on the validity of the extradition proceedings against Sucha Singh as the Indo-Nepal Treaty signed in 1953 was not valid under the Extradition Act of 1962 and no fresh treaty was signed thereafter;

(b) if so, the reaction of Government to his request; and

(c) the action taken or proposed to be taken in the matter?

The Minister of External Affairs (Shri Swaran Singh): (a) No, Sir. In the words of the Counsel Sucha Singh has informed the Ministry of External Affairs through the Counsel "to take this matter to the World Court under notice to the Government of India".

(b) The Indo-Nepal Treaty of Extradition is valid. The International Court of Justice does not have competence to entertain cases between a State and an individual. Only States may be parties in cases before the Court.

(c) Nil.

Bharat Electronics, Bangalore

**1485. Shri Buta Singh:
Shri Narasimha Reddy:**

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that radio valves manufactured by the Bharat

Electronics at Bangalore are not available in Delhi at the controlled rates; and

(b) if so, whether there is any proposal to open a depot of the Bharat Electronics in Delhi for the sale of their products at controlled rates to the consumers?

The Minister of Defence Production in the Ministry of Defence (Shri A. M. Thomas): (a) and (b). No, Sir. Messrs. Bharat Electronics Limited have appointed distributors in Delhi to sell BEL valves through their dealers at BEL fixed prices. These prices are published in papers from time to time for general information of public. The radio valves manufactured by Bharat Electronics are not a controlled item as such.

Priority Messages

**1486. Shri Buta Singh:
Shri Gulshan:
Shri Narasimha Reddy:**

Will the Minister of Communications be pleased to state:

(a) whether private businessmen are allowed to use the privileges given to State Governments to send and receive priority messages classed Immediate ETAT Priority in the to and fro transmission of cables to other countries;

(b) whether any such misuse has come to the notice of Government in the Overseas Communications Service in October, 1965; and

(c) if so, the action Government have taken or propose to take to prevent such misuse?

The Deputy Minister in the Department of Communications (Shri Bhagavati): (a) No, Sir.

(b) No.

(c) Does not arise.